

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 5149 OF 2007

DIRECTOR, CBI & ORS. Appellant (s)

VERSUS

M.V. RAMANAIAH Respondent(s)

Date: 30/06/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM  
HON'BLE MR. JUSTICE A.K. PATNAIK  
(Vacation Bench)

For Appellant(s) Mr. P.P. Malhotra, ASG  
Ms. Sonia Mathur, Adv.  
Ms. Padma Laxmi Nigam, Adv.  
Mr. P. Parmeswaran, Adv.

For Respondent(s) Mr. N. Rajaraman, Adv. (NP)

UPON hearing counsel the Court made the following  
O R D E R

Learned Additional Solicitor General appearing on behalf of the appellants informs this Court that as on date nothing survives for adjudication in this appeal. The civil appeal is dismissed as having become infructuous accordingly.

[ Usha Bhardwaj ]  
Court Master

[ Savita Sainani ]  
Court Master

Signed order is placed on the file.  
IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

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accordingly.

.....J.  
(P. SATHASIVAM)

.....J.  
(A.K. PATNAIK)

New Delhi,  
June 30, 2011.